

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated 17.01.2019

NOTICE

Please take notice that the matters listed today in Hon'ble Chairperson's Court (except Judgments) will be taken up by the Single Bench Comprising of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) in Court No. 3.

By Order

**-sd/-
Registrar**

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